

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-244(ND)/2017

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2019

NAME OF THE COMPANY: Indian Bank V/s. M/s. Athena Demwe Power ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:

Mr. Arun Khatri & Ms. Kriti Krishana, Advocates
for the Respondent

ORDER

No time left in view of the constitution of the Special Bench. Renotify this case on 19th November, 2019.

S-d -

(L.N. Gupta)
Member (T)

S-d -

(Ina Malhotra)
Member (J)